

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 224 OF 2019 &
IA NOS. 1104, 805 & 1106 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma
Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Vasava Prabhu Patil, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swpana Seshadri
Mr. Ashwin Ramanathan for R-2

Mr. Ravi Kishore
Ms. Rajshree Chaudhary for R-8

ORDER

List the matter on **02.09.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk